

Security arrangements for Shri Rajiv Gandhi

206. DR. RATNAKAR PANDEY:
SHRIMATI RATAN KUMARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the security arrangements for the former Prime Minister, Shri Rajiv Gandhi, have been scaled down substantially; and

(b) if so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b) The security arrangements for Shri Rajiv Gandhi and members of his family have been made after making necessary assessment of the threat in consultation with the concerned security agencies. Security agencies have also been asked to review the arrangements from time to time to enable Government to modify the arrangements as necessary.

Development of ports in Kerala

207. SHRI M. A. BABY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government propose to consider development of Major and Medium Ports of Kerala; and

(b) if so, the amount allocated for each of these proposals?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) and (b) The 8th Five Year Plan has been finalised and, therefore, allocation for the various schemes are not known at this stage.

Proposals for the 8th Five Year Plan includes schemes for development of Cochin Port which is the only Major port in Kerala coming under the Central Government.

Communal carnage as a sequel to Ram Shila processions

208. SHRI BISHAMBHAR NATH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that large scale communal carnage took place during October-November, 1989 as a sequel to Ram Shila processions as reported in the newspapers;

(b) if so, what is the number of persons injured and killed and the number of houses and shops destroyed in arson and looting in different States; and

(c) the quantum of compensation paid to the families of victims thus affected and the measures taken to rehabilitate the sufferers?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Some communal clashes took place in some parts of the country during October-November, 1989.

(b) and (c) Information is being collected from the State Governments/U.T. Administrations.

Direction to Punjab Government

209. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have recently directed the Punjab Government to take some firm steps to deal with the increasing belligerency on the part of the militants in the State;

(b) whether it is a fact that some militant groups are again making use of places of worship as hideouts and for carrying out their operations; and

(c) if so, what steps the Punjab Government have since taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) The Central Government keeps in touch with the State Government over the situation in the State.